

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Or. dt. 18.6.03

Copies of order communicated to all nupts and copies of said order prepared for counsels on both side.

by
20/6

PSB
20/6/03

Order dated 6.6.03

Shri S.B. Jena has filed counter, after serving copy thereof on the applicant's counsel in court to-day. In the said premises, call this matter on 18.6.03, by which time applicant may file rejoinder if any.

06/06/03
Member (T)

Order dt 18/06/2003

Mr S.R. Patraick, learned counsel for the Applicant files a memo seeking permission to withdraw the present Original Application No 239/03. A copy of the said memo has already been served on Mr S.B. Jena, learned Addl. Standing counsel appearing for the Respondents in this case. Having heard the counsels of both the parties, permission is hereby granted to the Applicant to withdraw and, the present OA No 239/2003, as a consequence, the OA No 239/03 stands dismissed.

Send copies of this Order to the Respondents and free copies of this order be given to Mr S.R. Patraick, learned ~~addl. standing~~ counsel for the Applicant and Mr S.B. Jena, learned Addl. Standing counsel appearing for the Respondents.

18/06/03
Member (T)